



From:-

Registrar General  
High Court of Judicature at Allahabad

To:-

All the District Judges/OSDs  
Subordinate to the High Court of Judicature at  
Allahabad

No. PS (RG)/ **31** /2020: Allahabad

Dated: March 23, 2020

Subject:- Filing of Computerized copy of orders passed by Hon'ble Court.

Sir/Madam,

With a view to prevent and contain the spreading of Corona Virus (Covid-19), High Court of Judicature at Allahabad and Lucknow are closed till 28<sup>th</sup> March, 2020.

Therefore, I am directed to inform you that the Hon'ble Court is pleased to direct the concerned Courts/Authorities/Officials not to insist upon the parties for filing of certified copy(s) of orders passed by High Court Allahabad as well as Lucknow Bench in urgent cases, subject to following conditions:-

1. The party shall file computer generated copy of such order downloaded from the official website of High Court Allahabad.
2. The computer generated copy of such order shall be self attested by the counsel of the party concerned.
3. The concerned Court/Authority/Official shall verify the authenticity of such computerized copy of the order from the official website of High Court Allahabad and shall make a declaration of such verification in writing.

You are, therefore, requested to kindly ensure strict compliance of the above directions in letter and spirit.

*With regards,*

Yours sincerely

*[Signature]*  
23.3.2020

Registrar General